

O.A. 49/2000

19.10.2000

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr. S. Biswas, A.M.

List has been revised. None is present for the applicant. Application is dismissed in default and for want of prosecution. No order as to costs.

Kumari Sadhna Srivastava is present for the respondents.


A.M.


V.C.

Nafees.